

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	T. K. Bhasakar Priyadasikini N Keerthi Krishna	Counsel for Petitioner	BKZ.
2	M. Kavitha Surana	Counsel for Respondents	Kanthe

ORDER

Counsels for both the parties are present. Representative for Respondent present.
Matter is directed to be posted along with TCP/169/16 on 13.12.2017 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)